

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **27.05.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : The Karur Vaysya Bank
Vs
Karur KCP Packagings Ltd

MAIN PETITION NUMBER : CP/1275/2018
(IA/MA) APPLICATION NUMBERS

IA/1202(CHE)/2024

ORDER

Present: Ms. Nandhini Agarwal, Ld. Counsel for Applicant/Liquidator.

Connected applications are stated to be listed on 25.06.2024.

List this application on **25.06.2024** for hearing.

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[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)

MS

-sd-

[SANJIV JAIN]
MEMBER (JUDICIAL)